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CRM-14574-2020 in
CRA-D-4228-DB-2018

Rampal

Vs.

State of Haryana

Present : Mr. Vinod Ghai, Senior Advocate, with
Mr. Arjun Sheoran, Advocate,
for the applicant-appellant.

Mr. Deepak Balyan, Addl. A.G., Haryana.

* * *

This case has been taken up for hearing through video conferencing.

No ground has been made out for interim bail.

Application stands dismissed.

(RAJIV SHARMA)
JUDGE

(HARINDER SINGH SIDHU)
JUDGE

July 06, 2020
ndj